

(2024) 11 MAN CK 0043

Manipur High Court (Imphal)

Case No: Writ Petition (C) No. 594 Of 2019

A B Philimon

APPELLANT

Vs

State Of Manipur & Ors.

RESPONDENT

Date of Decision: Nov. 15, 2024

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Advocate: Somiyo Horam, Th. Vashum

Judgement

Ahanthem Bimol Singh, J

Mr. Somiyo Horam, learned counsel appearing for the petitioner seeks three weeks' time for filing rejoinder affidavit.

Mr. Th. Vashum, learned GA appearing for the respondents has no objection.

As prayed for, list this case again on 20-01-2025.